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SUB-SECTION (ii))

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 30/(2004-2009)
NEW DELHI DATED THE 17th MARCH, 2005

S.O.(E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Paragraph 2.1 and 2.29 of the Foreign Trade Policy, 2004-2009 as amended from time to time, the Central Government hereby makes the following amendments in the Notification No.21 /(2004-2009) dated 10.2.2005 :-

The quantities of Stone Aggregate and River Sand stand revised as follows: -

Stone Aggregate: 3,80,000 MT
River Sand: 4,20,000 MT

2. This issues in Public interest.

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(K.T. CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX- OFFICIO ADDITIONAL SECRETARY TO THE GOVT OF INDIA

(Issued from F.No. 01/91/180/1099/AM00/PC-III)

